

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:731
ANSWERED ON:27.11.2012
PENSION CASES
Kurup Shri N.Peethambara

Will the Minister of CULTURE be pleased to state:

- (a) the details of pending pension cases in respect of financial assistance to persons distinguished in letters, arts and such other walks of life who may be in indigent circumstances and their dependents;
- (b) the action taken/proposed to be taken to clear the pending cases;
- (c) whether any time frame has been fixed for taking a final decision in each case; and
- (d) if so, the details thereof?

Answer

MINISTER OF CULTURE (SMT. CHANDRESH KUMARI KATOCH)

- (a) A Scheme called "Scheme of Financial Assistance to persons distinguished in letters, arts and such other walks of life who may be in indigent circumstances and their dependents" is administered by Ministry of Culture. As on date, there are 1931 pending applications.
- (b),(c)&(d) The applications are received throughout the year, and the consideration of applications depends upon various factors like completeness of applications as per provisions of the Scheme, verification reports from Zonal Cultural Centres (ZCCs), consideration by Expert Committee and availability of funds. The time-frame for taking a final decision in each case varies accordingly. Efforts are made to dispose them off, expeditiously.